

**GOVERNMENT OF INDIA
STEEL
LOK SABHA**

UNSTARRED QUESTION NO:2110

ANSWERED ON:14.12.2004

RESTRICTION ON EXPORT OF IRON ORE

Kushwaha Shri Narendra Kumar;Panda Shri Prabodh;Saradgi Shri Iqbal Ahmed

Will the Minister of STEEL be pleased to state:

- (a) whether the Government propose to impose restrictions on export of iron ore;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Government propose to cancel the licences of those iron-ore exporting companies which are not producing it themselves as reported in Rashtriya Sahara dated September 24, 2004;
- (d) if so, the details thereof;
- (e) the details of such companies noticed by the Government;
- (f) whether the Government propose to increase the prices of the iron-ore produced in the country; and (g) if so, its likely impact on the export?

Answer

MINISTER OF CHEMICALS & FERTILIZERS AND MINISTER OF STEEL (SHRI RAM VILAS PASWAN)

(a) & (b) No Sir. Does not arise.

(c) to (e) Presently only the producers who own mines are considered and permitted for export of high grade iron ore under licences. Hence the question of cancellation of export licences does not arise.

(f) & (g) Govt. does not regulate/control the prices of iron-ore produced in the country. Market forces determine the prices of iron-ore both domestically & internationally.